

RBI vide its circular dated 3rd May, 2011 has inter-alia advised the banks to ensure that the MFIs comply with a margin cap of 12% and interest cap on 26% per annum to be eligible to classify loans to MFIs as priority sector loans.

The Government has formulated a draft Micro Finance Institutions (Development and Regulation) Bill, 2011 taking into account the recommendations of the Malegam Committee as well as the views of the RBI on the Report. The Bill has been put on the website of Ministry of Finance seeking comments of stake holders on the draft Bill.

#### **Supply of LLINs to Gujarat for the Malaria Control Project**

\*282. SHRI KANJIBHAI PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any plan to supply Long-Lasting Insecticidal Nets (LLINs) to Gujarat under the proposed World Bank-assisted Malaria Control Project, during 2011-12;

(b) if so, the number of LLINs proposed to be supplied to Gujarat during 2011-2012; and

(c) if supply of LLINs is not proposed during 2011-12, then the probable date of its supply?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) Three lakhs LLINs are proposed to be supplied to Gujarat during 2011-12.

(c) Does not arise.

#### **Distribution of expired medicines under NRHM**

†\*283. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that expired medicines are being distributed to people under the National Rural Health Mission (NRHM) being run by Government;

(b) if so, the details thereof; and

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†Original notice of the question was received in Hindi.